

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated, Guwahati, the 13<sup>th</sup> September, 2011.

NO.HC.VII-136/2007/ 7350 /A, The Hon'ble Gauhati High Court is pleased to nominate the following Judicial Officers of Assam to undergo the **First In Service Training Course, 2011**, to be held on **29<sup>th</sup> & 30<sup>th</sup> October, 2011**, at the Judges' Lounge, Gauhati High Court, Guwahati.

Sl. No.	Name	Designation
1.	Smti. Indira Shah	District & Sessions Judge, Kamrup, Guwahati.
2.	Shri Sahadat Hussain	District & Sessions Judge, Kokrajhar
3.	Shri Pratap Kumar Roy	District & Sessions Judge, Golaghat
4.	Shri Bhaskar Jyoti Mahanta	District & Sessions Judge, Bongaigaon
5.	Smti. Rumi Kumari Phukan	Principal Judge, Family Court, Kamrup, Guwahati
6.	Shri Alokeswar Bhattacharyya	District & Sessions Judge, Hailakandi
7.	Shri Prasanta Saikia	Addl. District & Sessions Judge, Jorhat
8.	Shri Anil Kumar Sarma	Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur
9.	Shri Khagen Dohotia	Addl. District & Sessions Judge, FTC, Rangia
10.	Smti. Hema Devi Bhuyan	Addl. District & Sessions Judge, FTC, Kamrup, Guwahati
11.	Smti. Malasri Nandi	Civil Judge & Asstt. Sessions Judge, Goalpara
12.	Shri Saiful Islam	Civil Judge & Asstt. Sessions Judge, Jorhat.
13.	Shri Khaza Nazimuddin Ahmed	Civil Judge & Asstt. Sessions Judge, Karimganj
14.	Shri Sutham Das	Civil Judge & Asstt. Sessions Judge, Tinsukia
15.	Shri Mahendra Kalita	Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur

16.	Shri Satyajit Khound	Chief Judicial Magistrate, Dhubri
17.	Smti. Joosmita Sarma	Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
18.	Shri Pratim Kumar Bora	Civil Judge & Asstt. Sessions Judge No. 2, Cachar, Silchar
19.	Shri J. Ahmed	Chief Judicial Magistrate, Dhemaji
20.	Shri Pranjal Bora	Chief Judicial Magistrate, Morigaon
21.	Smti. Indira Barman	Civil Judge & Asstt. Sessions Judge, No. 3, Kamrup, Guwahati.
22.	Shri Manwar Ali	Addl. Chief Judicial Magistrate, Kamrup, Guwahati.
23.	Smti. Mitali Thakuria	Civil Judge & Asstt. Sessions Judge, Nagaon.
24.	Shri Paban Chandra Kalita	SDJM(M), Hojai
25.	Smti. Roushan Ara Rahman	SDJM(M), Bajali
26.	Shri Manash Barua	SDJM(M), Sarupathar
27.	Shri Utpal Rajkhowa	SDJM(M), Majuli
28.	Smti. Mallika Dutta	SDJM(S), Jorhat
29.	Smti. Nirmali Talukdar	SDJM(S), Nalbari
30.	Shri Syed Imdadur Rahman	SDJM(M), Biswanath Chariali
31.	Shri Dipankar Bora	SDJM(M), Dhakuakhana
32.	Smti. Moushumi De	SDJM(M), Bijni
33.	Shri Naimuddin Ahmed	SDJM(M), Udalguri
34.	Smti. Bobita Kshetry	SDJM(S), Bongaigaon
35.	Smti. Rini Bharali	SDJM(S), Barpeta
36.	Shri N.S. Baruah	SDJM(S), Nagaon

The schedule & subjects of the Training Programme will be as follows-

Sl. No	Prog. No.	Prog. Date	1 <sup>st</sup> Period (09:30 A.M - 01:00 PM)	1:00 PM to 2:00 PM	2 <sup>nd</sup> Period (02:00 P.M. - 4:30 P.M.)
1.	P1	29 <sup>th</sup> October, 2011 (Saturday)	(i) Court, Case Load & Case Management (ii) Judgment Writing and Communication.	<b>L U N C H B R E A K</b>	Criminal Trial- an overview (covering Sec. 41/164/311/319/309 Cr.P.C. etc.)
2.	P2	30 <sup>th</sup> October, 2011 (Sunday)	Principles of Grant or Refusal of Injunctions		Appreciation of evidence in Civil & Criminal Cases

The nominated Officers are directed to report at the premises of the Gauhati High Court, Guwahati at 9.00 AM on 29.10.2011 positively.

*13/9/11*

**JOINT REGISTRAR (JUDL.-I)**

Memo NO.HC.VII-136/2007/<sup>7350</sup> - <sup>7358</sup> /A, Dated- 13.09.2011

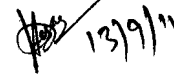
Copy to:-

1. L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.  
The Officers are placed on deputation for participating in the in service training on condition that (a) the Officer will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.
3. The Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.
4. The District & Sessions Judge, Kamrup, Guwahati, Kokrajhar, Golaghat, Bongaigaon, Hailakandi, Jorhat, Lakhimpur, Goalpara, Karimganj, Tinsukia, Tezpur, Dhubri, Darrang, Mangaldoi, Cachar, Silchar, Dhemaji, Morigaon, Barpeta, Nalbari, Bongaigaon.
5. The Registrar (Admn./Judl./Vigilance) Gauhati High Court, Guwahati.
6. Smti. Indira Shah, District & Sessions Judge, Kamrup, Guwahati.
7. Shri Sahadat Hussain, District & Sessions Judge, Kokrajhar
8. Shri Pratap Kumar Roy, District & Sessions Judge, Golaghat
9. Shri Bhaskar Jyoti Mahanta, District & Sessions Judge, Bongaigaon
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13. Shri Anil Kumar Sarma, Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur
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21. Shri Satyajit Khound, Chief Judicial Magistrate, Dhubri
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- 39.Smti. Bobita Kshetry, SDJM(S), Bongaigaon
- 40.Smti. Rini Bharali, SDJM(S), Barpeta
- 41.Shri N.S. Baruah, SDJM(S), Nagaon
42. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati.
43. The Private Secretary to Hon'ble Mr. Justice I.A. Ansari.
- 44.The Private Secretary to Hon'ble Mr. Justice T.N.K. Singh.
45. The P.S. to Hon'ble Mr. Justice H. Roy, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
46. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
47. Office File.

  
13/9/11

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13/9/11